

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **March, 2019**

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00433/2017

Ghinhu Ram. **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri L.M. Singh

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri L.M.

Singh, counsel for the respondents is present.

2. It is observed that even on earlier listed dates i.e. on 11.07.2018, 20.11.2018, 18.12.2018 and 08.01.2019 no one was present on behalf of the applicant. On 18.12.2018, it was made clear that if on the next date, there is no appearance from the applicant's side, appropriate order will be passed. Again on the last date i.e. on 08.01.2019, applicant was allowed two weeks time as last opportunity to file the R.A., if any. No rejoinder affidavit has been filed as yet. This is despite the fact that counter has been filed on 23.08.2018.

3. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/